

**Review of Cases of Suspended
Policemen of Delhi**

*1078. SHRI YASHPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he has since reviewed the cases of the suspended Policemen of Delhi as promised by him on the 25th March, 1970 during the course of the discussion in Lok Sabha on the Supplementary Demands for Grants (General) for 1969-70; and

(b) if so, the result thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The matter is under consideration of the Government of India.

**Coastal Shipping Service from East Coast
to West Coast**

*1079. SHRI S. KUNDU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have decided to introduce coastal shipping service from East Coast to West Coast ;

(b) if so, what are the ports such shipping lines are supposed to touch and when these will be operated ; and

(c) if Government have not decided to introduce any such service, the reason for the same ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : (a) No, Sir.

(b) Does not arise.

(c) With regard to available cargo there is no economic justification for any regular service, but coastal cargo ships are berthed both on the east and the west coast depending upon cargo availability.

Late Running of I. A. C. Flights

*1080. SHRI BAL RAJ MADHOK : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the I. A. C. planes had been running late for some time in March, 1970 ;

(b) whether it is also a fact that no information is given to passengers in time about the late running of planes causing great inconvenience to them ; and

(c) if so, the steps taken to avoid late running of planes and to give prior information to passengers in case late running of planes becomes unavoidable ?

**THE MINISTER OF TOURISM AND
CIVIL AVIATION (DR. KARAN SINGH) :**

(a) Against 8181 take-offs during March 1970, the number of flights delayed beyond 30 minutes (including cancellations) was 1492.

(b) and (c). Passengers whose contact telephone numbers are available with Indian Airlines Booking Offices are suitable advised where a long delay is anticipated and is known before the passengers leave for the airport. Great care is taken to avoid delays. Sometimes, however, unforeseen factors occur over which the Indian Airlines have no direct control.

**Marxists Undergoing Trainings in
Chandigarh**

6493. SHRI BABU RAO PATEL :
SHRI OM PRAKASH TYAGI :
SHRI GADILINGANA GOWD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chief Minister of Tamil Nadu stated in the State Assembly on the 23rd January, 1970 that several hundred marxist workers from Tamil Nadu were being given elaborate training in guerrilla warfare and in the use of arms, bombs and explosives in and around Chandigarh ;

(b) whether it is a fact that these marxist workers from Tamil Nadu were being trained by retired Sikh army officers within the knowledge of the former Chief Minister of Punjab Shri Gurnam Singh ; and

(c) if so, the steps taken by the Central Government to stop these anti-national activities of the marxists and if no, steps have been taken the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information received from the Government of Tamil Nadu, the Chief Minister had stated in the State Legislative Assembly on January 23, 1970 that some volunteers of the CPI from different parts of the country, had attended a training camp at Chandigarh, where military type of training had been imparted to them.

(b) and (c). Facts are being ascertained.

Forest Fires in Jammu and Kashmir

6494. SHRI BABURAO PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) number of forest fires which recently took place in the Kashmir Valley and in Doda-Kishtwar and Bhadarwah areas of Jammu with number of human lives lost and the value of property lost ;

(b) whether it is a fact that these fires were the work of the Pakistani saboteurs ; and

(c) if so, the steps taken to trace and punish the culprits and to prevent future fires and if no steps have been taken in the matter the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) According to information received from Jammu and Kashmir Government, there were 141 forest fires in the Kashmir Valley and 238 in Doda-Kishtwar and Bhadarwah during 1969-70. No human lives were lost, and the value of property lost was approximately Rs. 1.45 lakhs.

(b) No, Sir.

(c) Does not arise. The fires were mostly accidental in origin resulting from the unusually dry weather.

Examinations Conducted by U. P. S. C.

6495. SHRI S. D. SOMASUNDARAM : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2806 on the 13th March, 1970 regarding recruitment of Engineers through the U. P. S. C and state :

(a) whether it is a fact that no minimum marks are fixed for qualifying the U. P. S. C. examination for the Central Services ;

(b) whether it is also a fact that standard goes down when the vacancies are more and vice versa ;

(c) if so, the purpose of conducting such examination ; and

(d) the reasons for not filling up the vacancies from talented departmental officers in the department after fixing certain minimum marks for qualifying the U. P. S. C. examination ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No Sir, it is not a fact.

(b) The Rules for the Combined Engineering Services Examination and the Engineering Services (Electronics) Examination — the two competitive examinations conducted by the U.P.S.C. for recruitment of Engineers—provide that candidates appearing at the concerned examination, who obtain such minimum qualifying marks in the written examination as may be fixed by the Commission in their discretion are summoned by them for an interview, for a personality test ; the minimum marks to be obtained by candidates for being called for personality test in the case of different examinations held for different purposes need not necessarily be the same. The suitability of candidates for being recommended for appointment on the result of each competitive examination is determined on the basis of the totality of their performance at the written examination and the interview for personality test. In other words, the marks secured at the personality test are added to